

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 35095/2012

KULRAJI(D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS. Respondent(s)
(with appln. (s) for c/delay in filing slp and c/delay in refiling
slp)

Date : 03/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Nishant Kumar, Adv.
Mr. Manu Shanker Mishra ,Adv.

For Respondent(s)

Mr. Vinay Garg ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the petitioner seeks two weeks'
time to file application for condoning the delay in filing
application for substitution.

List again on 21.7.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.07.05
12:14:19 IST
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